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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
(SINGLE BENCH)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.12.2019 AT 10.30 AM**

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.735/241/HDB/2019                  |
| NAME OF THE COMPANY              | Pratopack Food Packaging Pvt Ltd            |
| NAME OF THE PETITIONER(S)        | Ravinder Kumar & another                    |
| NAME OF THE RESPONDENT(S)        | Pratopack Food Packaging Pvt Ltd & 2 others |
| UNDER SECTION                    | 241   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s)  | Designation | E-mail & Telephone No. | Signature |
|-------------------------|-------------|------------------------|-----------|
| A. Venkatesh, Pramod. M | Adv         | 8008856184             |           |
|                         |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| Shreya Mundra          | Adv         | 9849013595             |           |
|                        |             |                        |           |

**ORDER**

Counsel for Petitioner is present.

Counsel for Respondent is present.

Sri Damodar Mundra Associates filed Memo undertaking to file Vakalat for all the Respondents. For filing vaklat, reply / counter, list it on 10.01.2020.

**Member (J)**

**Syamala**